

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G' NEW DELHI**

**BEFORE SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER  
AND  
SHRI N.K. CHOUDHRY, JUDICIAL MEMBER**

**ITA No. 2143/Del/2019**

Shikhar Shishu Sadan,  
Sr. Secondary School,  
Kshetriya Nagar, Behind SBI  
Dhampur, Bijnor (UP)  
**PAN: AAKTS3942H**  
(Appellant)

Versus C.I.T. (E),  
Lucknow.

(Respondent)

Appellant by : None  
Respondent by : Ms. Meenakshi Dohare, Sr. DR

Date of hearing: 25.01.2023  
Date of order : 25.01.2023

**ORDER**

**PER N.K. CHOUDHRY, J.M.**

This appeal has been preferred by the Assessee against the order dated 08.02.2019, impugned herein, passed by the learned Commissioner of Income-tax (Exemption)-Lucknow (in short "Ld. Commissioner"), u/s. 12AA(1)(b)(ii) of the Income-tax Act, 1961 (in short 'the Act') refusing the registration sought by the assessee u/s. 12(A) of the Act.

**2.** None is present on behalf of the assessee. However, an application filed on behalf of the assessee on 09.11.2022 is available on record praying for withdrawal of this appeal. The Id. DR has no objection on this request of the assessee. Hence, the appeal of the assessee is liable to be dismissed as withdrawn.

**3.** In the result, the appeal filed by the assessee stands dismissed.

Order pronounced in the open court on 25.01.2023.

Sd/-

**(ANIL CHATURVEDI)**  
**ACCOUNTANT MEMBER**

Sd/-

**(N.K. CHOUDHRY)**  
**JUDICIAL MEMBER**

\*aks/-